RAJYA SABHA

Filling the backlog of SC/ST vacancies

5274. SHRIVEN DHAMMA VIRIYO: SHRI RAMA SHANKER KAUSHIK:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Dr. Ambedkar Birth Centenary Celebrations Committee recommended to fill the backlog of vacancies reserved for the SCs/STs in the year 1993.
 - (b) if so, the action taken thereon by her Ministry and results achieved;
 - (c) if the answer to part (b) be in affirmative the reasons therefor; and
- (d) the number of vacancies reserved for SCs/STs which remained unfilled as on 1st January, 1993 and 29th August, 1997 in Class I, II, III and IV category under her Ministry and its autonomous/statutory/attached offices?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a).to (d) Information is being collected and will be laid on the Table of House.

Funds for development of SCs./STs

5275. SHRIVEN DHAMMA VIRIYO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that SC & ST Parliamentarians in the memorandum submitted to the Prime Minister on 17th December, 1996, 1st September, 1997 and 23rd July, 1998 have demanded allocation of funds for development of SCs/STs proportionate to their population;
- (b) if so, the action taken for providing funds proportionate to the population of SCs/STs in the Ninth Plan by her Ministry as the nodal administrative Ministry for the development of SCs/STs and the results achieved in this regard; and